

GOVERNMENT OF ODISHA
CO-OPERATION DEPARTMENT

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NOTIFICATION

Bhubaneswar, dated, the 18.11.2023

COOP-FE-1-MISC-0006-2022 No 130491 /Coop., Sri Santosh Kumar Dash, OAS(SS), Special Secretary to Government, Co-operation Department has been kept in additional charge of Registrar of Co-operative Societies, Odisha Bhubaneswar (in addition to his own duties) vide this Department Office Order No 12624/Coop dated 08.11.2023. In exercise of powers under sub-section(1) of Section 3 of the Odisha Co-operative Societies Act, 1962, Sri Santosh Kumar Dash, OAS(SS), Special Secretary to Government, Co-operation Department is hereby appointed to act as Registrar of Co-operative Societies, Odisha Bhubaneswar for the purpose of said act till Dr. Uddhaba Chandra Majhi, IAS, resumes his duty.

This Notification shall come into force with immediate effect.


By order of Commissioner-cum- Secretary to Government


18.11.2023
(B.K. Sahoo)

Deputy Secretary to Government


Memo No. 13050 /Coop., dated, 18.11.2023

Copy forwarded to the Director, Printing, Stationery and Publication, Odisha, Cuttack for publication of the Notification in the next issue of Odisha Gazette. He / She is requested to supply 10 (Ten) spare copies of the Gazette Notification to Co-operation Department.


Deputy Secretary to Government
18.11.2023

Memo No. 13051 /Coop., Date: 18.11.2023

Copy forwarded to the P.S to Hon'ble Minister, Co-operation, Odisha / P.S to Chief Secretary, Odisha / P.S to Agriculture Production Commissioner, Odisha / O.S.D to Commissioner-cum- Secretary to Government, Co-operation Department for kind information of Hon'ble Minister, Co-operation, Odisha / Chief Secretary, Odisha / Agriculture Production Commissioner, Odisha / Commissioner-cum- Secretary to Government, Co-operation Department respectively.


Deputy Secretary to Government
18.11.2023

Memo No. 13052 /Coop., dated, 18.11.2023

Copy forwarded to the Principal Accountant General (A&E), Odisha, Bhubaneswar / G.A& P.G Department / Auditor General of Cooperative Societies, Odisha, Bhubaneswar / Director, Agricultural Marketing, Odisha, Bhubaneswar / Secretary, State

Cooperative Election Commission, Odisha, Bhubaneswar/ Secretary , Co-operative Tribunal, Odisha, Bhubaneswar for information .

Deputy Secretary to Government
18.11.2023

Memo No. 13053 /Coop., dated 18.11.2023

Copy forwarded to Sri Santosh Kumar Dash, OAS(SS) Special Secretary to Government, Cooperation Department , now in additional charge of Registrar of Co-operative Societies , Odisha Bhubaneswar for information and necessary action.

Deputy Secretary to Government
18.11.2023

Memo No. 13054 /Coop., dated 18.11.2023

Copy forwarded to All Officers/ All Section of Cooperation Department / Guard File (5 Spare copies) for information and necessary action.

Deputy Secretary to Government
18.11.2023

Memo No 13055 /Coop., Date: 18.11.2023

Copy forwarded to the Senior IT Programmer, Co-operation Department. He is requested to launch the said Notification in the Departmental Website for information of all concerned.

Deputy Secretary to Government
18.11.2023

M. P. 17. 2023